

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.109
CP(IB) 589 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vaibhav Enterprise
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/02/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member (T)

PRESENT:

For the Applicant : Mr. Monaal J. Davawala, Ld. Adv.
For the Respondent : Ms. Manila P., Ld. Adv.

ORDER

The pleadings are complete. Since it is the Special Bench, list the matter before the Regular Bench on 06.03.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**

Rajeev